

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. (IB)-921 (MB)/2017

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.03.2018

NAME OF THE PARTIES: JCC Infrastructure Pvt Ltd

Vs

DBM Geotechnics & Constructions Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

TCP (IB)-921 (MB)/2017

The Petitioner side is present. The Corporate Debtor side is not present. List this matter
on 14.3.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)